

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
05-04-2024 AT 10:30 AM**

**CP (IB) No. 111/95/HDB/2022**

**AND**

**IA(IBC) 137/2024 in IA No. 1782/2023 & IA(IBC) 138/2024 in IA No. 1782/2023 in**

**CP (IB) No. 111/95/HDB/2022**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Smt. T Padmavathi (Chadalavada Infratech Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Smt Sandhya Rani for Personal Guarantor present physically. Mr Maligi Madhusudhana Reddy, Resolution Professional present through Video Conference.

Learned counsel for the Personal Guarantor submits that the demand draft for the amount payable as per the repayment plan is now with the Personal Guarantors and they are ready to submit the same to the Resolution Professional and an application under e-filing No 1137/2024 has been filed praying to receive the amount and close the proceedings, however as the said application is not before the bench as the same is not numbered. Learned counsel further stated that pending hearing of this un-numbered IA no orders be passed in the application filed to declare the applicants as bankrupt.

In the light of the submission, let the applicant move an urgent application so that suitable direction to the registry can be given regarding the registering the IA if the same is in order. Matter passed over.

Matter called again. Urgency application filed under e-filing No 1162/2024. Heard. The **urgency application is allowed**. If IA under e-filing No 1137/2024 is in order. Let the same be listed on 15.04.2024. Meanwhile, copy of the same be served on the Resolution Professional and the COC members and their objections if any be filed by 15.04.2024. Matter adjourned to 16.04.2024.

**IA(IBC) 137/2024 in IA No. 1782/2023**

Orders not pronounced, as IA in e-filing No 1137/2024 is filed. Call on 16.04.2024.

**IA(IBC) 138/2024 in IA No. 1782/2023**

Orders not pronounced, as IA in e-filing No 1137/2024 is filed. Call on 16.04.2024.

Sd/-

**MEMBER (T)**

Sd/-

**MEMBER (J)**